

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--14480- JK (LD) of 2024
DATED:- 14 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 08 - 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
14.08.24

Annexure to the Government Order No.14480-JK(LD) of 2024 dated 14.08.2024

Sr. No.	Case Type/Case Number/Case year Petitioner Name Versus Respondent Name	OIC
1	WPC No. 1337/2024 titled Pushkar Nath Vs UT of J&K and ORs	Sh Nirbhay Sharma, Tehsildar Kishtwar
2	WPC NO. 1359/2024 titled Roshan Lal and ORs Vs UT of J&K and ORs	Sh Dr. Mohd Ashraf SDM Marwah
3	WPC NO. 1350/2024 titled Taja Begum and Ors Vs UT of J&K and Other	Sh Dr. Mohd Ashraf SDM Marwah
4	WPC No. 896/2024 titled Lekh Raj Vs UT of J&K and ORs	Sh Naiyeem Mughal, SDM Chatroo
5	WPC No. 1302/2024 titled Abdul Gani Sheikh and other Vs UT of J&K and Ors	Sh Idrees Ahmed Lone ACR Kishtwar
6	WPC No. 1351/2024 titled Asif Iqbal Naik and ORs Vs UT of J&K and ORs	SH Nirbhay Sharma Tehsildar Kishtwar
7	WPC No. 2439/2023 titled Nagar Chand Vs UT of J&K and Ors	Dr Mohd Ashraf SDM Marwah
8	WPC No. 2844/2023 titled Tara Chand and ORs Vs UT of J&K and Ors	Dr Amit Kumar JKAS SDM Paddar
9	WPC No. 1682/2020 titled Isher Dass vs UT of J&K and Ors	Sh Vinay Khosla Additional Deputy Commissioner Billawar
10	WPC NO. 1268/2024 titled Lal Chand Vs UT of J&K and Ors	Sh Anil Kumar Additional Deputy Commissioner Basohli
11	OA No. 222/2022 titled Avinash Sharma Vs JKSSB and Ors	Anna Jamwal Tehsildar Nagri Parole
12	WPC NO. 1173/2024 titled Sadhu Ram Bhagat Vs UT of J&K and Ors	Dr Subuh Ahmed Shad JKAS Tehsildar Doda
13	WPC No. 1451/2024 titled Inderjeet Singh Vs UT of J&K and Orfs	Shri Muneeb Umar JKAS Tehsildar Gandoh
14	OWP No. 642/2011 titled Sham Sunder vs State of J&k and Ors	Shri Sunil Kumar Bhutyal JKAS ACR Doda

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Veysingh